

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 165
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India	...	Applicant/Petitioner
Vs		
M/s Advance Navotpad Surfactants Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 22.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

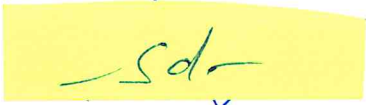
SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For liquidator : Mr. Sarwar Raza and Ms. Ishita Sharma, Advs.

ORDER

List the matter for hearing on 23.03.2021.

1


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

22.03.2021
Deepak Kumar